

Central Administrative Tribunal
Principal Bench

O.A. 1798/99

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New Delhi this the 7 th day of July, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Jiwanand,
S/o Shri Dinamani,
R/o Property No. 1497,
3rd Floor Bhardwaj Bhawan,
Kotla Mubarakpur,
Delhi -110003.

... Applicant.

(By Advocate Mrs. Rani Chhabra)

Versus

1. Union of India, through its Secretary, Ministry of Communication, Dept. of Telecommunication, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Dept. of Telecom, Ambala (Haryana).
3. General Manager, Dept. of Telecom, Sangroor (Haryana).
4. Sub Divisional Officer, Telegraph, Dept. of Telecom, Barnala (Haryana). ... Respondents.

(By Advocate Shri K.R. Sachdeva)

O R D E R

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Learned counsel for both the parties have submitted that the main issues raised in the present case are similar to the issues raised in Gurdev Singh Vs. Union of India & Ors. (OA 2128/99) and Ajay Kumar Vs. Union of India & Ors. (OA 2339/98).

2. The aforesaid O.As have been disposed of by orders dated 7.7.2000. For the reasons given in those

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orders this O.A. also fails and is accordingly dismissed. No order as to costs.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member(J)

'SRD'